

C. A. T. Bench, JAIPUR

138/93

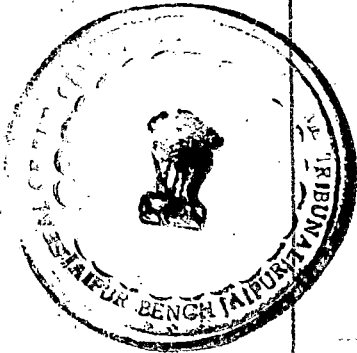
Date of Order

Copy of order Suraj Mal Registrar
Orders MP 165/93 in OA. 165/93

17.3.93

None present on behalf of the petitioner.

M.P. is allowed. The applicant is allowed to implead the persons referred in para 1 of the M.P. as additional parties. The applicant shall also file the amended cause title within one week. The M.P. stands disposed of. Put up the O.A. on 13.4.93 for admission.



Sd-
(B.N.DHOUNDIYAL)
ADM. MEMBER

Sd-
(D.L.MEHTA)
VICE-CHAIRMAN

TRUE - COPY
[Signature]
Section Officer (Judicial)
Central Administrative Tribunal
JAIPUR BENCH, JAIPUR 31/3

*Amended
for
23/3/93
22/4/93*